

**SUPREME COURT OF INDIA**

M.C. Mehta

Vs.

Union of India (UOI)

(M.Jagannadha Rao and M.B.Shah JJ.)

05.04.2000

**ORDER**

The Text below is only a summarized version of the order pronounced

Supreme Court directed Agra Development Authority to develop alternative parking site for vehicles for which fund will be made available by Agra Development Authority. Directed observation of report of Technical Sub-Committee while development of vehicle parking area.